

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.56 of 2017 (SZ)

Appellant(s)

M/s. Bala Prime Tannery
Rep. by its Proprietor
R. Balachandran
Sembattu.

Respondent(s)

1. The Tamil Nadu Pollution Control Board
rep. by its Chairman, Chennai
2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Thuvakkuddy, Trichy
3. The Assistant Engineer, Tamilnadu
Electricity Board, Sembattu, Trichy

Counsel appearing for appellant
M/s. V. Suthakar, K.S. Viswanathan
N. Anantha Kavitha, M. Gopi

Counsel appearing for respondents
Mrs. Rita Chandrasekar for R1 & R2

Appeal No.61 of 2017 (SZ)

Appellant(s)

Bala Prime Tannery
Rep. by its Proprietor
S.F.No.244/1 Pudukottai Main Road
Sembattu, Thiruchirappalli

Respondent(s)

The Tamil Nadu Pollution Control Board
Rep. by its Chairman,
No.76, Anna Salai, Guindy,
Chennai and others

Counsel appearing for appellant
M/s.V.Suthakar, K.S.Viswanathan,
N.Anantha Kavitha & M.Gopi

Counsel appearing for respondents
M/s Rita Chandrasekar for R1 & R2

Note of the Registry	Orders of the Tribunal
Item No.19&20	Date: 9 th August, 2017 At the request of the learned counsel appearing for State Pollution Control Board for filing report and disposal, post these appeals on 22.08.2017. JM (Justice Dr.P.Jyothimani) EM (Shri P.S. Rao)